

ation is only a part of the National Education Policy Resolution which was based on the Kothari Commission Report of 1966 and that keeping in view the manner in which the recommendations as a whole have been implemented, it would be necessary to undertake a review as contemplated in the Resolution. Accordingly, the Ministry have taken action.

Compensation for Wakf land in Delhi

34. SHRI MOHD. SHAFI QURESHI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Wakf land in various parts of Delhi and New Delhi has been illegally taken possession of by Delhi Development Authority;

(b) whether any accurate estimate of such land is available with the Government; and

(c) how long would it take to restore such land to Delhi Wakf Board with full compensation for the loss suffered by it?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). It is understood that there are disputes relating to the title of certain properties between the Wakf Board on the one hand and the Land and Development Office and the D.D.A. on the other hand there are some court cases also. In the circumstances, no definite reply can be given

गेहूँ के मूल्य निर्धारण पर किसानों में असंतोष का समाचार

35. श्री के० लक्ष्मण : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गेहूँ का मूल्य 110 रुपये प्रति क्विंटल निर्धारित किया गया है ;

(ख) क्या इससे किसानों में बहुत असंतोष है तथा उन्होंने गेहूँ का निम्नतम

मूल्य 150 रुपये प्रति क्विंटल निर्धारित करने की मांग की है ; और

(ग) यदि हाँ, तो उस पर सरकार की क्या प्रतिक्रिया है ?

कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह)

बाबल) : (क) 1977-78 के दौरान उचित औसत किस्म के गेहूँ का भाव 110 रुपये प्रति क्विंटल निर्धारित किया गया है। सरकार ने इस भाव पर किसानों द्वारा विक्री के लिए लाए गए गेहूँ की सारी मात्रा खरीदने का निश्चय किया है।

(ख) और (ग). सरकार को यह मालूम नहीं है कि किसानों में कोई असंतोष है यद्यपि इस सम्बन्ध में अभ्यावेदन प्राप्त हुए हैं कि गेहूँ का वसूली मूल्य 110 रुपये प्रति क्विंटल से अधिक निर्धारित किया जाये। वस्तुतः गेहूँ के संचलन पर लगे क्षेत्रीय प्रतिबन्धों को हटाने से किसानों को अपनी पैदावार का 110 रुपये प्रति क्विंटल से अधिक दाम मिलने की सम्भवना है।

Stepping up of pay of Teachers in Delhi Education Department

36. SHRI SHANKERSINHJI VAGHELA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether instructions have been issued to Education Districts of Delhi Administration Education Department to finalise cases of stepping up of pay of teachers at par with their juniors within a fortnight;

(b) whether a number of cases of stepping up of pay of teachers at par with their juniors are pending for months together in District South of Delhi Education Department;

(c) if so, particulars of teachers whose such cases are pending finalisation in District South, the reasons therefor and period since pending; and

(d) what steps Government propose to take to finalise those cases within a fortnight?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No, Sir. Instructions were issued in May 1975 to complete pay-fixation immediately and pay the dues within 3 months.

(b) No such case is reported pending in the office of the Deputy Director of Education, South District.

(c) Question does not arise.

(d) Question does not arise.

Narmada Award

37. SHRI F. P. GAEKWAD: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) when the Narmada Award is expected to be given by the Tribunal; and

(b) whether Government would expedite submission of the Award in the national interest, if it is likely to be unduly delayed?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) and (b). Every effort is being made by the Tribunal to complete its work as expeditiously as possible. The Tribunal's report is likely to be available in about a year.

Butter oil from European Economic Community

38. SHRI D. B. CHANDRA GOWDA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Indian Government following the shortage of edible oil, have requested for the emergent supplies of butter oil from the European Economic Community;

(b) if so, the terms of agreement; and

(c) whether Government propose to sell it in open market and through fair price shops?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) Yes, Sir.

(b) The European Economic Community has agreed to supply 3,000 tonnes of butter oil as gift on FOB basis. The funds generated through the sale of butter oil will be utilised for an identified Cattle and Dairy Development Programme.

(c) The gift butter oil will be sold in the open market through various distribution channels like Milk schemes, Super Bazar Co-operatives etc. etc.

राजस्थान के रेगिस्तान को हरा भरा बनाना

39. श्री मोठा लाल पटेल : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान के रेगिस्तान को हरे-भरे क्षेत्र में बदलने की योजना की क्रियान्विति में कोई प्रगति हुई है जैसा कि भूतपूर्व सरकार ने राज्य से सूखा की स्थिति दूर करने का आश्वासन दिया था ;

(ख) यदि हाँ, तो योजना की रूपरेखा क्या है ; और

(ग) राजस्थान के रेतीले भाग के कब तक हरियाली में परिवर्तित हो जाने की संभावना है ?

कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह बादल): (क) इस सरकार को राजस्थान के रेगिस्तानी इलाकों को हरे-भरे क्षेत्र में परिवर्तित करने के लिये पहली सरकार द्वारा दिये गये किसी आश्वासन की जानकारी नहीं है। तथापि, योजना आयोग अब न केवल राजस्थान बल्कि हरियाणा तथा गुजरात